केन्द्रीय सूचना आयोग
Central Information Commission
2तल ,विंग/'B'2nd Floor, 'B' Wing
अगस्त क्रांति भवन/ August Kranti Bhawan
भिकाजी काम प्लेस/Bhikaji Cama Place
नई दिल्ली/New Delhi 110066

F. No. 3/3/2008/Admn-CIC   Dated: 23ʳᵈ November, 2015

Office Order

In Partial modification to this office order of even no. dated 22.09.2015 and 7.10.2015 and as mandated in Section 5 of the RTI Act, 2005 following officers are designated as The First Appellate Authority and Central Public Information Officers (CPIOs) / Designated Officers:-

RTI Cell

First Appellate Authority	
Smt. Achla Sinha, Additional Secretary	
Central Public Information Officers	

S. No.	NAME & DESIGNATION	JURISDICTION
1.	Shri M. K. Sharma, Registrar (Consultant) & CPIO	All matters relating to full Bench.
2	Shri S.P. Beck, Joint Secretary(Admn) & Additional Registrar & CPIO	For all matters relating to the following subjects being dealt by him:- (i) Commission Meetings (ii) Parliament Question/ Parliament Standing Committee
3.	Shri A. K. Gehlot, Joint Secretary(MR) & Additional Registrar & CPIO	For all matters relating to the following subjects being dealt by him:- (i) Workflow system – Data Base Administration. (ii) Workflow system & website maintenance and other IT Interface with NIC. (iii) Updation of website of the Commission. (iv) Compilation of material for Annual Report. (v) Coordination with the registries and others for compiling statistics regarding pendency etc. (vi) Monitoring and Reporting of statistics under section 25 of the RTI Act. (vii) Holding of Annual Convention (viii) Plan Schemes –AAPSCOMS Locator. (ix) Public grievance Officer, CPGRAM, General Complaints.

4	Shri Yogesh Kumar Singhal, Joint Secretary(Law) & Additional Registrar & CPIO	I. CPIO, RTI Cell and Nodal Officer for coordination of RTI Replies involving disclosure policy and matters under RTI Act, 2005 for the Commission. II. All matters related to Law/Legal cases. III. Compilation and monitoring of penalty/compensation cases. Recommendation of disciplinary cases as per award. IV. International Coordination. V. Internship of Law Students & visit of probationers etc.
5.	Shri S. K. Rabbani, Deputy Secretary (GA) & CPIO	For all matters relating to the following subjects being dealt by him:- (i) General administration including House Keeping. (ii) Hiring and maintenance of vehicles, (iii) Procurement of all items for the office of CIC. (iv) Hiring of accommodation, maintenance of the accommodation & minor works. (v) Looking after the requirement and procurements of items for the residences of the Commissioners. (vi) CAG Audit/Test Audit/Internal Audit. (vii) Plan Schemes-Building & constructions of CIC office building. (viii). Budget and all non-plan & plan expenses except AAPSCOMS Locator.
6	Shri Sushil Kumar, Deputy Secretary (Admn) & CPIO	For all matters relating to the following subjects being dealt by him:- (i) All establishment matters of the Commission (ii) Appointment and swearing in of Information Commissioners. (iii) Appointment/recruitment of officers and staff and their personal matter. (iv) Audit of proactive disclosure/Suo- moto disclosure under section 4 of RTI Act. (v) Raj Bhasha. (vi) Post retirement entitlements of former CICs and ICs and provisioning of the same. (vii) Dak Section. (viii) Framing of Recruitment Rules. (ix) All cases related to engagement of Legal Consultants/ Retainers, Consultants/Outsourced staff.
7	Shri V.S. Srinivasan, Section Officer & CPIO	Procurements & Maintenance of Computers and office equipment
8	Shri Dhirendra Kumar, Deputy Secretary & Deputy Registrar & CPIO	For all matters being handled by the Chief Information Commissioner Shri Vijai Sharma relating to Chapter V of the RTI Act.
9	Shri R. L. Gupta, Designated Officer & Deputy Registrar& CPIO	For all matters being handled by the Information Commissioner Shri Basant Seth relating to Chapter V of the RTI Act.
10	Shri Braham Dutt, Deputy Secretary & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri Yashovardhan Azad relating to Chapter V of the RTI Act.
11	Shri Vijay Bhalla, Designated Officer & Deputy Registrar& CPIO	For all matters being handled by the Information Commissioner Shri Sharat Sabharwal relating to Chapter V of the RTI Act.

12	Shri T. K. Mohapatra Deputy Secretary & Deputy Registrar& CPIO	For all matters being handled by the Information Commissioner Smt. Manjula Prashar relating to Chapter V of the RTI Act.
13	Shri Krishan Avtar Talwar Deputy Secretary & Deputy Registrar& CPIO.	For all matters being handled by the Information Commissioner Shri M.A. Khan Yusufi relating to Chapter V of the RTI Act.
14	Shri Umesh Chand Joshi, Deputy Secretary & Deputy Registrar& CPIO.	For all matters being handled by the Information Commissioner Prof. M. Sridhar Acharyulu, relating to Chapter V of the RTI Act.
15	Shri V K Sharma, Designated Officer & Deputy Registrar & CPIO	For all matters being handled by the Information Commissioner Shri Sudhir Bhargava, relating to Chapter V of the RTI Act.
16	Shri Dinesh Kumar, Designated Officer & CPIO	For all matters relating to Central Registry of CIC.
17	Smt. Poonam Verma, Section Officer &CPIO	For all matters relating to Cash Section/DDO.
18	Shri Mukesh Kumar, Asst. Librarian & Information Officer & CPIO	For all matters relating to Library/Record Room.

2.   This Order is issued with the approval of the Competent Authority and will come .in-to effect immediately in supersession of all earlier orders.

23.11.15

(S.P.Beck)

Joint Secretary (Admn)

Copy to:
  (1)   PPS to CIC.
  (2)   PPS to ICs.
  (3)   PS to Secretary.
  (4)   PS to Addl. Secretary.
  (5)   PS to Registrar (Consultant).
  (6)   JS(Admn)/JS(MR)/ JS(Law)/ JS(Plg. & Bud.)
  (7)   All Deputy Secretaries/Dy. Registrars/ Designated Officers.
  (8)   Shri A.K.Gehlot , JS(MR) for ensuring uploading of orders on CIC website.
  (9)   RTI Cell/Central Registry/Dak Section/Library/Record Room/ Section Officers/ALIO.
  (10) Shri Rakesh Malik Scientist 'E', NIC Section for uploading the Order immediately.
  (11) Guard File.